

My second question is that there are certain difficulties and grievances of these people that keep these people away from forming the co-operatives. One of the difficulties is the low rate of commission that has been offered by the JFFCO. It does not even cover the transport and other expenses from the local rate of commission which is offered. Is the Government thinking of revising this rate of commission so that they can have a little more commission to cover their overhead expenses? There is one more difficulty. The Reserve Bank has already given directions that for fertilizers and other priority items the rate of interest should be 11 per cent only, while the commercial banks are charging them more than 18 per cent. The young entrepreneurs and the village or taluka co-operative societies are finding it difficult to pay such a high rate of interest. What steps is the Minister proposing to take in this direction to remove these grievances and difficulties of the small co-operatives?

SHRI MOHAN DHARIA: Sir, when this question from the hon'ble Member was received by my Ministry, naturally it was sent for comments to the IFFCO. It is on the basis of the information received from the IFFCO that the reply has been given. Even then, I shall enquire further whether any applications from the educated unemployed were received by the IFFCO and whether these were not properly treated.

Secondly, regarding the low rate of commission, I shall have to go into this. I cannot say off-hand. If the Commission offered by the IFFCO is too low, naturally some care shall have to be taken. But I shall have to consult in this matter.

Regarding the rate of interest, the Government has announced that the rates of interest will be brought down. Naturally, it would take some time for percolation. But the Government has made its policy very clear and particularly in the case of educated unemployed who would like to

have their self-employment generating programmes, it will be considered what sort of relief could be given.

श्रीमती लक्ष्मी कुमारी चूडावत : मैं यह जानना चाहती हूँ कि हमारे पब्लिक सैक्टर में फर्टिलाइजर का उत्पादन करने वाले जो कारखाने हैं, उनके द्वारा तैयार की गई फर्टिलाइजर को कोऑपरेटिव्स और स्टेट एजेंसीज के द्वारा बेचने की जो पालिसी है उसका उल्लंघन करके प्राइवेट पार्टीज के द्वारा बेचा जा रहा है, अगर यह सही है तो बतायें कि कितनी प्राइवेट पार्टीज को इस पालिसी का उल्लंघन करके फर्टिलाइजर दिया जा रहा है ?

SHRI MOHAN DHARIA: Sir, whatever distribution is made by IFFCO, it is necessarily through the State Cooperative Marketing Federations and if the State Cooperative Marketing Federations cannot do their job, then in that case it is given to other cooperative societies and not to individual traders.

SHRIMATI LEELA DAMODARA MENON: Sir, it is stated that the policy of IFFCO is to give distribution to State Cooperative Marketing Federations. What happens when these Federations are superseded? In Delhi, for instance, for the last seven years, the Federation has been superseded. In that case, which organisation takes up the distribution?

SHRI MOHAN DHARIA: Sir, it is not the society that is superseded; it is the management that is superseded. Naturally, the society and its operations continue.

प्राग (चेकोस्लोवाकिया) में भारतीय रेस्तरां

33. डा० लोकेश चन्द्र : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार प्राग, चेकोस्लोवाकिया में भारतीय ढंग का रेस्तरां खोलने का विचार रखती है; और

(ख) यदि हां, तो इस परियोजना की अनुमानित लागत क्या है और यह परियोजना कब तक चालू हो जाएगी?

**Indian restaurant in Prague
(Czechoslovakia)**

*33. DR. LOKESH CHANDRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to State:

(a) whether Government propose to set up an Indian style restaurant in Prague, Czechoslovakia; and

(b) if so, what is the estimated cost of the project and by when it will start functioning?]

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक : (क) और (ख) जी, नहीं। प्राग में भारतीय शैली का रेस्टोरेंट विशद रूप से चेकोस्लोवाकी उद्योग है। भारत पर्यटन विकास निगम, जो कि एक सार्वजनिक क्षेत्र का उद्यम है, रेस्टोरेंट को स्थापित करने में आंतरिक सज्जा (Interior Decoration), कर्मचारियों के चयन और ब्यंजन सूची (Menu) के मामलों में तकनीकी सहायता प्रदान करेगा। इसके अलावा, फर्नीचर, व सज्जा सामग्री, काकरी, कटलरी, इत्यादि 6.05 लाख रुपए की अनुमानित लागत पर सप्लाई की जा रही है। जिसका खर्च चेकोस्लोवाकी सरकार उठायेगी। रेस्टोरेंट के 1977 के अन्त तक चालू हो जाने की आशा है।

[THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) No, Sir. The Indian style restaurant in Prague is purely a Chechoslovakian venture. The India

[] English translation.

Tourism Development Corporation, a public sector undertaking, will render technical assistance for setting up of the restaurant, in the field of interior decoration, selection of personnel and menu. In addition, furniture and furnishing material, crockery, cutlery, etc. are being supplied at an estimated cost of Rs. 6.05 lakhs, which will be borne by the Czecho-slovakian authorities. The restaurant is expected to be commissioned by the end of 1977.]

डा० लोकेश चन्द्र : मैं मंत्री महोदय से जानना चाहूंगा कि क्या भारत पर्यटन विकास निगम ने कुछ और देशों में भी इस प्रकार के रेस्टोरेंट स्थापित किये हैं, जहां पर कि भारतीय भोजन मिलता है?

श्री पुरुषोत्तम कौशिक : इसके लिए सूचना चाहिए।

श्री हर्षदेव मालवीय : मान्यवर, कई साल पहले मिस्र की राजधानी काहिरा में भारत पर्यटन विभाग की तरफ से एक रेस्टोरेंट खोला गया था। हालांकि यह एक केन्द्रीय स्थल है, कनाट प्लेस की तरह, मगर वहां पर इन्तजाम बहुत खराब था। पिछली बार भी कुछ दिन पहले इस हाउस में यह सवाल उठा था तो यह विश्वास दिलाया गया था कि वहां पर इन्तजाम और अच्छा हो सके, क्या माननीय मंत्री जी का इस तरफ ध्यान है और अगर नहीं है तो क्या उस तरफ वे ध्यान देंगे?

श्री पुरुषोत्तम कौशिक : उपसभापति महोदय, जहां तक पिछली अव्यवस्थाओं का प्रश्न है सरकार निश्चित रूप से बहुत जागरूक है, पूरी कोशिश कर रही है कि तमाम जितनी अव्यवस्थाएं हैं, गन्दगियां हैं वे दूर हों और स्वच्छ साफ तरीके से तमाम चीजें चले और एक बहुत अच्छा इमेज इस देश का, जहां तक हमारे आई० टी० डी० सी० का संबंध है,

उसके माध्यम से पूरे विश्व में बने। यह हमारे मंत्रालय का, हमारी सरकार का, पूरा प्रयास है।

Review of working of S.T.C. and M.M.T.C.

*34. SHRI INDRADEEP SINHA; SHRI LAKSHMANA MAHAPATRO: f

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that Government have asked the Indian Institute of Management at Ahmedabad to undertake a comprehensive review of the working of the State Trading Corporation and the Minerals and Metals Trading Corporation and to submit its report within three months; and

(b) if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHA-RIA): (a) and (b) Yes, Sir. The Indian Institute of Management, Ahmedabad has been asked to carry out a study to suggest appropriate measures for streamlining and improving the operational efficiency of the STC and the MMTC and their subsidiaries and the quality of service to their clients. The Institute has also been asked to make recommendations regarding the role of these organisations in the context of the overall national interests that they are supposed to serve.

The Institute has estimated that the basic report should be available in six months time. They have, however, been asked to send interim recommendations earlier.

†The question was actually asked on the floor of the House by Shri Lakshmana Mahapatro.

SHRI LAKSHMANA MAHAPATRO: Sir, the STC and MMTC have assumed the status of the largest canalising agencies as far as some of the crucial commodities and some export items are concerned, and they have been functioning since a pretty long time. I want to know from the Minister what made them find out, at this point of time, what their role will be—when material was already before them—and for directing such a review or comprehensive study by this Institute at Ahmedabad with a view to streamlining them as though things have gone wrong. Had he anything in view by the time he made this order? I also want to know whether this particular review that he has ordered to be made by this particular Institute is in addition to the other thing that he has already employed? That is, it appeared in the *Business Standard* of 30th May that the Government has constituted a committee of Union Government Secretaries to review the functioning of the STC and MMTC and its subsidiaries, and that committee has already had a sitting. The Chairman of the Committee is Dr. P. C. Alexander, Foreign Trade Secretary. Other members of the committee are: Dr. Mantosh Sondhi, Secretary, Heavy Industry; Shri S. M. Agrawal, Secretary, Communications; and Shri M. Narasimham, Secretary, Banking. They are all Secretaries of the Government functioning on the Committee. They have already had a meeting. The terms of reference of the Committee include the examination of the existing personnel, the methods of recruitment service conditions ...

MR. DEPUTY CHAIRMAN; 1
think that will do.

SHRI LAKSHMANA MAHAPATRO: These are things that are already there in the terms of reference that have been set out by the